

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3698
TO BE ANSWERED ON 03.01.2019

ERRORS IN SECC

3698. SHRI SIRAJUDDIN AJMAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there have been large scale errors in the report of the recent Socio Economic and Caste Census (SECC), which has excluded numbers of genuine Below Poverty Line (BPL) households in various States including Assam;
- (b) if so, the details of the corrective measures taken by the Government; and
- (c) the extent to which the BPL families are likely to be benefited therefrom?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to (c): District –wise households and their socio-economic details were published with due certification of district authorities in Socio Economic Caste Census -2011 (SECC-2011). States are implementing Programmes/ Schemes on the basis of Socio Economic Caste Census - 2011 data. These Programmes include Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Ujjawala Yojana, Pradhan Mantri Jan Arogya Yojana (PMJAY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc. The list of beneficiaries generated on the basis of SECC-2011as per the programme criteria are placed before Gram Sabha for validation. Based on such validation, the benefits under various programmes/ schemes are extended to the households. States have generally expressed satisfaction with the SECC-2011.
